

S. No.	Type of case	Case No.	Year	Party	District	Valuation	Judgement passed By	Letter No. & Date
1	FAFO	922	1985	Ms Har Mahendra Singh vs UOI	Jhansi	59,000.00	Additional Civil Judge	575/26.2.16
2	FAFO	899	1988	Betwa River Board vs Gulati Construction	Jhansi	8,11,408.86	Additional Civil Judge	580/26.2.16
3	FAFO	896	1988	Ms Mittal & Co vs Betwa River Board	Jhansi	5,64,200.00	Additional Civil Judge	572/26.2.16
4	FAFO	897	1988	Ms Mittal Co vs Betwa River Board	Jhansi	5,64,200.00	Additional Civil Judge	581/26.2.16
5	FAFO	50	1992	UPFC vs Abdul Rashid	Jhansi	13,37,953.33	Civil Judge	592/26.2.16
6	FAFO	880	1993	UPSEB Vs Mahavir Singh	Jhansi	15,92,527.60	Civil Judge	593/26.2.16
7	FAFO	164	1995	UPFC vs Raj Kiran Industries	Jhansi	9,58,887.00	Civil Judge	578/26.2.16
8	FAFO	1180	1998	UPSEB vs Chaturvedi Steels	Jhansi	3,97,593.00	Civil Judge	586/26.2.16
9	FAFO	675	1998	UPSEB vs Shivangi Steels	Jhansi	13,66,721.00	Civil Judge	595/26.2.16
10	FAFO	674	1998	UPSEB vs Meenakshi Castings	Jhansi	7,00,000.00	Civil Judge	596/26.2.16
11	FAFO	957	2000	BOI vs Ladda Ram	Jhansi	10,00,000.00	Civil Judge	576/26.2.16
12	FAFO	591	2003	Deepak Kumar vs SBI	Jhansi	20,00,000.00	Civil Judge	574/26.2.16
13	FAFOD	[1260]	2003	Anand Kumar vs Praveen Rai	Jhansi	1,20,000.00	Civil Judge	591/26.2.16
14	FAFOD	(809)	2004	Kusum Jain vs Abdul Alim	Jhansi	960.00	Civil Judge	588/26.2.16
15	FAFOD	[1092]	2004	Associated Engineering vs ESIC	Jhansi	1,11,458.00	Civil Judge	590/26.2.16
16	FAFO	2727	2006	Asha Ram vs Nagar Nigam	Jhansi	25,00,000.00	Civil Judge	579/26.2.16
17	FAFO	2407	2006	Naresh Kotwani vs CBI Bank	Jhansi	9,67,174.00	Civil Judge	587/26.2.16
18	FAFO	2795	2006	Nand Kishor Singh vs ICICI	Jhansi	10,11,702.00	Civil Judge	598/26.2.16
19	FAFO	220	2009	Kiran Gupta vs Banke Bihari Gupta	Jhansi	10,00,000.00	Civil Judge	594/26.2.16
20	FAFO	1770	2012	Manoj Ahirwar vs Raghuveer	Jhansi	6,00,000.00	Civil Judge	577/26.2.16
21	FAFO	1228	2012	Shareef Ahmad vs M/S Chakshu	Jhansi	10,00,000.00	Civil Judge	589/26.2.16
22	FAFO	2411	2013	Maqsood Akhtar vs Smt Jaymala	Jhansi	6,00,000.00	Civil Judge	582/26.2.16
23	FAFO	870	2013	Chandrakali Agnihotri vs Kirti Mishra	Jhansi	6,00,000.00	Civil Judge	597/26.2.16
24	FAFO	1811	2006	Heera Lal Vs Rohan Singh	Jhansi	10,00,000	Civil Judge	573/26.2.16

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25	FAFO	2576	2004	Mukut Behari vs Allahabad Bank	Jhansi	5,34,378.00	Civil Judge	583/26.2.16
26	FAFO	1157	1993	Supritending Engineer vs PN Garg	Jhansi	4,06,714.68	Civil Judge	584/26.2.16
27	FAFO	1156	1993	Supritending Engineer vs PN Garg	Jhansi	92,782.00	Civil Judge	585/26.2.16

List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

S.NO.	Case Type	CASE NO.	YEAR	DISTRICT	VALUATION OF APPEAL	JUDGEMENT PASSED BY	PARTY NAME	LETTER NO./ DATE
1	FAPL	13	2014	JHANSI	6,00,000	CIVIL JUDGE	BUNDELKHAND AYURVEDIC COLLEGE VS RADHEY SHYAM AND OTHERS	567/26.02.16
2	FAPL	903	2014	JHANSI	20,00,000	CIVIL JUDGE	NIRMAL SHARMA AND OTHERS VS ASHOK KUMAR SHARMA AND OTHERS	568/26.02.16
3	FAPL	915	2014	JHANSI	5,52,565	ADD CIVIL JUDGE	PRITHVI SINGH AND OTHERS VS MALKHAN SINGH AND OTHERS	563/26.02.16
4	FAPLD	222	2013	JHANSI	5,66,685	ADD CIVIL JUDGE	MAHADEV STEELS AND OTHERS VS CENTRAL BANK OF INDIA AND OTHERS	600/26.02.16
5	FAPL	602	2015	JHANSI	10,00,000	CIVIL JUDGE	KAUSHAL AND OTHERS VS MUNNA AGARWAL AND OTHERS	570/26.02.16
6	FAPL	113	2015	JHANSI	6,62,000	CIVIL JUDGE	SALIL RICHARIYA VS NEELA LALORIYA	564/26.02.16
7	FAPL	6	2011	JHANSI	6,57,696	ADD CIVIL JUDGE	HINDUSTAN PETROLIUM AND OTHERS VS RAMESH CHANDRA RAI	605/26.02.16
8	FAPL	88	2012	JHANSI	15,33,480	ADD CIVIL JUDGE	KIRAN GUPTA AND OTHERS VS BANKE BIHARI GUPTA AND OTHERS	565/26.02.16
9	FAPL	436	2010	JHANSI	6,50,000	ADD CIVIL JUDGE	UNION OF INDIA AND OTHERS VS SURESH CHANDRA GUPTA	606/26.02.16
10	FAPL	263	2010	JHANSI	13,00,000	CIVIL JUDGE	RAJENDRA OMHAREY VS. RAKESH KUMAR GUPTA AND OTHERS	569/26.02.16
11	FAPL	689	2015	JHANSI	11,00,000	CIVIL JUDGE	SAI BABA ORNAMENT PVT. LTD. AND OTHERS VS BABULAL TANAYA AND OTHERS	566/26.02.16
12	FAPL	577	2005	JHANSI	5,50,000	ADD CIVIL JUDGE	JAGDISH NARAIN TANDON AND OTHERS VS AMAR NATH TANDON AND OTHERS	603/26.02.16
13	FAPL	477	2005	JHANSI	1,84,470	ADD CIVIL JUDGE	UNION OF INDIA AND OTHERS VS SATYA PRAKASH SRIVASTAVA	601/26.02.16
14	FAPL	322	2005	JHANSI	2,95,000	CIVIL JUDGE	DIAMOND CEMENT VS KAVERI ASSOCIATES AND OTHERS	602/26.02.16
15	FAPL	927	2003	JHANSI	10,00,000	CIVIL JUDGE	LAXMI PRASAD NAYAK VS GANESHPRASAD NAYAK AND OTHERS	604/26.02.16
16	FAPL	825	2001	JHANSI	3,00,000	CIVIL JUDGE	RAM BABU AND OTHERS VS BUNDELKHAND UNIVERSITY	599/26.02.16
17	FAPL	829	2012	JHANSI	5,10,128	ADD CIVIL JUDGE	KAMLESH RANI SIKKA VS VIRENDRA KUMAR SIKKA AND OTHERS	571/26.02.16

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S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	VALUATION OF APPEAL	JUDGEMENT PASSED BY	PARTY NAME	LETTER NO./ DATE
1	FAPL	607	2012	MIRZAPUR	5,70,500	CIVIL JUDGE	OM PRAKASH SINGH AND OTHERS VS. SMT. BHOLA DEVI AND OTHERS	550/25.02.16
2	FAPL	206	2015	MIRZAPUR	8,00,000	CIVIL JUDGE	MAGMA LEASING FINANCE LTD AND OTHERS VS KALLAN PANDEY AND OTHERS	551/25.02.16
3	FAPL	601	2008	MIRZAPUR	12,50,000	ADD CIVIL JUDGE	STATE OF U.P THROUGH DISTRICT MAGISTRATE AND OTHERS VS VIDYA SAGAR SHUKLA	552/25.02.16
4	FAPL	166	2010	MIRZAPUR	20,00,000	CIVIL JUDGE	SHARDA DEVI VS GYAN DEVI AND OTHERS	553/25.02.16
5	FAPLD	42	2015	MIRZAPUR	9,10,840	ADD CIVIL JUDGE	SHANKAR LAL AND OTHERS VS SMT. BABITA GUPTA AND OTHERS	554/25.02.16
6	FAPLD	587	2002	MIRZAPUR	9,80,507	CIVIL JUDGE	GOVINDA PRASAD KESARI VS NEW INDIA ASSURANCE COMPANY LTD. AND OTHERS	555/25.02.16
7	FAPL	366	2015	MIRZAPUR	15,00,000	ADD CIVIL JUDGE	RAJENDRA NATH GOYAL VS SHIVENDRA NATH GOYAL AND OTHERS	556/25.02.16
8	FAPL	620	2012	MIRZAPUR	6,00,000	CIVIL JUDGE	SHYAM SUNDAR SINGH AND OTHERS VS UMA SHANKAR SINGH AND OTHERS	557/25.02.16
9	FAPL	510	2006	MIRZAPUR	11,50,000	CIVIL JUDGE	STATE OF U.P AND OTHERS VS BIJENDRA NATH UPADHYAY	558/25.02.16